



FORM No. - 4
See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Application No. 1224 of 200 2
Applicant(s) Kumarbasa Behera Respondent(s) GOI
Advocate for Applicant(s) M/S H.P. Raha Advocate for Respondent(s) Mr. A.K. Bose
D.K. Mishra (Sr. Ld.)
Mr. U.B. Mishra

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p>I.P.O. for Rs 50/- ftd.</p> <p>For Regn pl.</p> <p><u>Dh</u> 14.1.03</p> <p><u>DR</u> <u>Shankh</u> 14.01.03</p> <p><u>Regist'ar</u> <u>14/1/2003</u></p>	<p>REGISTERED 14/1/2003 Registrar</p> <p>1. ORDER DT. 15.1.03.</p> <p>Head Issue notice to the Respondents returnable by 4.2.03.</p> <p>Pendency of this case, shall not stand as bar before the Respondents to consider the case of applicant.</p> <p>Send copies of this order alongwith notices to the Respondents and free copies of this order be given to learned counsel for the applicant and Mr. A.K. Bose, learned SSC for union of India, on whom a copy of this</p>

(AT 1224/02)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Or. 24. 15. 1. 03

Notice/order issued to all respondents and said order handed over to both counsels.

original Application has been served.

MEMBER (JUDICIAL)

15/01/2003

28/1/03

28/1/03

ADs. not back. none appear for order.

4/3/03
20/3/03

Regis

21.03.2003

The Applicant is absent on call. Await return of ADs from the Respondents till 25.4.2003.

15/3/03
Registrar

ADs. not back. nobody in legal dept. appears. Counter not

6/4/03

24/4

Regis

27.06.03

Ld. Counsel for the Applicant present. ADs not yet back from the Respondents. Await return of ADs till 25.07.03.

27/6/2003
REGISTRAR